

DIVISION BENCH  
COURT - II

O-246

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/62(KB)2021  
IA(COMPANIES.ACT)/18(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>NIRAJ KUMAR BANKA VS NATRAJ ELECTRO CASTING PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

Mr. M.R. Goenka, CS ] for the Petitioner

Ms. S. Choubey, Adv.

Mr. Jitendra Patnaik, Adv. ] for the Respondent No. 2

**ORDER**

1. Learned Counsel for the parties present.
2. Ld. Counsel Ms. S. Choubey appearing for the Petitioner states that the matter is getting settled and therefore, she seeks to obtain written instruction in this matter and the same be made available by Friday i.e. by 03.05.2024.
3. In view of the above statement, list this matter **on 25.04.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**